

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 107(ND)2016 ✓  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

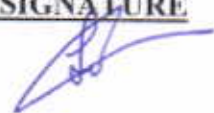

NAME OF THE COMPANY:

Subhash Manocha & Ors.

Vs.

M/s. Columbus International Shoes Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Suyodhan Mandal	Adv.	Petitioners	
2.	Manmeet Isra	Adv.	Respondents	
3.	Sarad K. Sunny	Adv.		
4.	Jorang Gupta	Adv.		

ORDER

At the request of the parties, the matter is adjourned to 27.07.2016 at 2.00 PM.

  
[ R. VARDHARAJAN ]  
MEMBER(J)

  
[S.K. MOHAPATRA]  
MEMBER(T)

Date: 20.07.2017  
[ravi]